

DIVISION BENCH
COURT - II

O-213

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/202(KB)2021
IA(I.B.C)/619(KB)2024,
IA(I.B.C)/693(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH APRIL 2024

IN THE MATTER OF	SARGA UDAIPUR HOTELS & RESORTS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 10

Appearance (via video conferencing/physically)

Mr. Abhishek Jain, Adv.

] For the Resolution Professional in IA(I.B.C)/619(KB)2024

O R D E R

1. Learned Counsel for the Resolution Professional present.
2. **IA(I.B.C)/619(KB)2024**
 - a. This application has been filed by the Interim Resolution Professional to place on record the 4th Progress Report, which is placed at pages 11 to 270. This application is supported by an affidavit which is placed at pages 9 to 10. The 4th Progress Report is taken on record and this application is **allowed** and is accordingly **disposed of**.
3. **IA(I.B.C)/693(KB)2024**
 - a. List this matter for further consideration on **14.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**